

time

—Repayment of principal amount will be in semi annual instalments commencing from October, 1990 and ending April, 2030.

(ii) in respect of the loan for US \$ 25 million:

—Government of India shall pay IBRD a commitment charge at the rate of 3/4 per cent per annum on the principal amount of the loan not withdrawn from time to time.

—Interest will be paid at the rate of 8.25 per cent per annum on the principal amount of the loan withdrawn and outstanding from time to time.

—Repayment of the principal amount of the loan will be over a period of 15 years in accordance with the amortization schedule set forth in the agreement.

Irrigation Potential

387. SHRI R. P. DAS: Will the Minister of IRRIGATION be pleased to state:

(a) the extent of irrigation potential that remains idle all over the country; and

(b) the steps taken for more efficient utilisation of the potential?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) Irrigation potential remaining unutilised to the end of June 1980 was about 3.0 million hectares.

(b) For efficient utilisation of the potential command area development programme has been taken up. 76 projects have been included in this programme and 44 command area development authorities have been so far set up covering 71 projects. Provision of proper drainage system in the command area to prevent water-logging, land levelling and shaping, construction of field channels to enable

supply of irrigation water to individual fields instead of from field to field as now, introduction of system of rotational supply of irrigation water, building up the necessary infra-structure such as roads, marketing facilities, credit arrangements, support prices for agricultural commodities etc., are some of the items covered in this programme.

Proposal to set up four autonomous regional power agencies

388. SHRI M. RAM GOPAL REDDY: Will the Minister of ENERGY be pleased to state:

(a) whether Government are considering a proposal to set up four autonomous regional power agencies in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). While no decision has yet been taken, the Committee on Power headed by Shri V. G. Rajadhyaksha, former Member, Planning Commission, have in their report suggested the formation of four regional electricity generation corporations in addition to NEEPCO which is already functioning in the north-eastern region. These organisations would integrate the generation activities of thermal and hydel power stations in the central sector in their respective regions. Question of creation of these bodies, would be considered at the appropriate time when the various recommendations of the Committee are taken up.

Proposal to increase storage capacity for crude and petroleum products

389. SHRI M. RAM GOPAL REDDY:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government are considering a proposal to increase the indi-